

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 1385/2012

(From the judgement and order dated 29/01/2011 in CP No.2263/2010
of The HIGH COURT OF U.P AT LUCKNOW)

KAPIL DEV SINGH & ORS.

Petitioner(s)

VERSUS

PRADEEP SHUKLA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP, c/delay in refiling SLP
and office report)

Date: 30/01/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Amit Kumar Singh, Adv.
Mr. T. Mahipal, AOR

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the application for condonation of
delay, as also on the special leave petition.

Tag with S.L.P. (C) No.22590 of 2011.

In the meantime, the contempt proceedings in the High
Court shall remain stayed.

(Chetan Kumar)
Court Master

(Renuka Sadana)
Court Master